

>

Title : The Minister of Parliamentary Affairs laid a statement regarding Government Business for the week commencing the 29th November, 2010.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to lay on the Table a statement regarding Government Business for the week commencing the 29th November, 2010.

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion and Voting on Supplementary Demands for Grants (Railways) for 2010-11.
3. Discussion and Voting on Demands for Excess Grants (Railways) for 2008-09.
4. Introduction, consideration and passing of:
 - (a) The Appropriation (Railways) No.5 Bill, 2010.
 - (b) The Appropriation (Railways) No.6 Bill, 2010.
5. Consideration and passing of the State Bank of India (Subsidiary Banks) (Amendment) Bill, 2010.
6. Consideration and passing of the Repatriation of Prisoners (Amendment) Bill, 2010.
7. Consideration and passing of the following Bills after they are passed by the Rajya Sabha:
 - (a) The Jawaharlal Institute of Post Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010.
 - (b) The Seeds Bill, 2004.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 3:30 p.m. today.

12.03 hrs

The Lok Sabha then adjourned till Thirty Minutes past Fifteen of the Clock.

15.30 hrs

*The Lok Sabha re-assembled at Thirty Minutes past Fifteen
of the Clock.*

(Dr. Girija Vyas *in the Chair*)

...(Interruptions)

15.30 ¼ hrs

At this stage, Shri Ganesh Singh, Shri Shailendra Kumar, Dr. Prasanna Kumar Patasani and some other hon. Members came and stood on the floor near the Table

...(Interruptions)